



Institute of Advanced Legal Studies (IALS)

“Fair housing is not an option – it is the law.”
Carl Harris

“SYMPOSIUM ON REAL ESTATE (REGULATIONS AND DEVELOPMENT) ACT, 2016”

DATE

12th December 2020

TIME

4 p.m. to 7 p.m.

REGISTRATION FEES

INR 1000 + 18% GST =
INR 1180/-

KEY THEMES

- * Introduction
- * Functions & Duties of Promoter
- * Rights & Duties of Allottees
- * Remedies & Authority under RERA
- * Online complaint under RERA
- * Consumer Forum viz-a-viz RERA Forum
- * Offenses, penalties & adjudication
- * O&A

Organized by:

Ms. Sathya Narayan,
Director,
Institute of Advanced
Legal Studies, Pune

Symposium In-Charge:

Ms. Pooja G. Kannurkar
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PANELISTS

- * Mr. P. Narayan, Advocate
- * Mr. S.V. Kanetkar, Advocate
- * Mr. Sandeep Gujarathi, Advocate
- * Mr. Abhijit Hartalkar, Advocate
- * Ms. Leena Kaulgekar, Advocate